primarily a slum clearance scheme, the Government have on reconsideration, (Joeided to leave the question of its further implementation to the concerned agencies as part of their normfil activities.

(b) to (d) The allottees of plots were required to hand over vacant possession of one-room tenements within one year. The Municipal Corporation of Delhi has so far taken over possession of 45 tenements. There are still 800 tenements the vacant possession of which is yet to be taken. The Municipal Corporation of Delhi is taking appropriate steps in the matter.

उत्तर प्रदेश में बाढ

1241. श्री कलराज मिश्र : क्या सिचाईं मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर प्रदेश की बाढ़ के बारे में जानकारी है, जिससे राज्य के पूर्वी क्षेत्रों में भारी हानि पहुंची हैं ;

(ख) यदि हां, तो मतकों, मंकानों के गिरने तथा खड़ी फसल को हई हानि के बारे में ब्यौरा क्या है ; ग्रौर

(ग) वर्षा तथा बाढ के ग्राने से पूर्व रोक थाम करनेकेलिए कियेगये उपायोंका ब्यौरा क्या है ?

Floods in U.P.

1241. SHRI KALRAJ MISHRA: Will the Minister of IRRIGATION be pleased! to state:

(a) whether Government are aware of the floods in Uttar Pradesh which have caused heavy loss in the eastern region? of the States;

(b) If so, what are the details of loss in terms of human life, house collapsi's and standing crops; and

(c) -v»hat are the details of the preventive measures taken before the start of the rains and the floods?]

सिंचाइं मंत्री (श्री केदार पाण्डे): (क) से (ग) राज्य सरकार द्वारा दी गई सूचना के अनुसार उत्तर प्रदेश में हाल की बाढ़ों से 31 जिले प्रभावित हुए हैं क्षति काब्यौरा निम्न प्रकार है:---

प्रभावित गावों की संख्या 10673 प्रभावित जन संख्या 57 लाख प्रभावित कूल क्षेत्र (हेक्टेयर) 11. 47 लाख प्रभावित फसलों का क्षेत्र (हे०) 5.7 लाख

क्षतिग्रस्त मकानों की संख्या 1.28.273 मत व्यक्तियों की संख्या 222 मृत पशुओं की संख्या 573

जिला/राज्य स्तर के अधिकारियों को बांधों सहित बाढ-नियंत्रण वर्क्स का निरीक्षण करने के निदेश दिए गए थे ताकि इस बात को सुनिष्चित किया जा सके कि वे ठीक-ठीक हैं और बाह मौसम के प्रारम्भ होने से पहले सभी निकास नालियों को ठीक ढंग से सफाई की जासके। प्रभाव-कारी ढंग से बाढ़ का मुकाबला करने और बाढ-सहायता पहुंचाने के लिए अपेक्षित अन्य आपातकालीन उपायों के लिए भी अनुदेश दिए गएथे। राज्य में बाढ़की स्थिति का सामना करने के लिए किए कए प्रबन्धधों के पूनरीक्षण के लिए उतर प्रदेश के मुख्य सचिव की अध्यक्षता में 7 जून, 1980 को एक उच्च स्तरीय बैठक भी हुई थी।

fTHE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) to (c) As reported by the State Government, 31 districts are affected by the recent floods in Uttar Pradesh. The details of the losses are as follows:-

Villages affected	10673
Population affected.	57 lakhs
Total area affected (ha.)	11 47 lakhs

† [] English translation.

225 Written Answers

Cropped are (ha.)	ea affe	cted		5-7	lakhs
Houses dam	aged		•	1,28,273	
Losi of lives	3.			222	
H-^ad of ca	ttle los	st		573	

Officers of the District | State levels were directed to inspect flood control works including dams to ensure that they are in proper shape and all drains properly cleaned before the onset of flood season. Instructions were alio given for other emergency measures required for flood fighting and for providing flood relief in an effective manner. A highlevel meeting, under the chairmanship of Chief Secretary, Uttar Pradesh, was also convened on 7th June, 1980 to review the arrangements made to face the flood situation in the State].

मैसर्स मोहन मोकिन्स द्वारा उत्पादित मादक पदायं

1242, श्रो ड्रक्मदेव नारायण यादवः क्या पेट्रोलियम, रसायन ग्रौर उर्वरक मंती मह बताने की कृपा करेंगे कि:

(क) पिछले तोन वर्षों के दौरान तथा जनवरी से जून, 1980 तक मैंसर्स मोहन मोकिन्स द्वारा विभिन्न प्रकार के मादक पदार्थों का कुल कितना उत्पा न किया गया तथा उन्होंने कितनी माता को रद्दो घोषित किया तथा कितनो माता कर मुक्त की गई ;

(ख) प्रतिलिटर उत्पादन लागत कितर्न थी तथा उस परकितना कर लगा तथा उसका विऋय मुल्य बाजार में कितना था ; श्रौर

(ग) इस अवधि के दौरान कितनी मात्रा को कर-मुक्त किया गया तथा किस आधार पर ? 844 BS-9

Alcoholic items produced by M|s. Mohan Meakens

to Questions

1242. SHRI HUKMDEO NARAYAN YADAV; Will the Minister of PETRO-LEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total production of various types of alcoholic items by Messers Mohan Meakens during the last three years and from January to June, 1980 and the quantity of the same declared waste by them together witto quantity that was exempted from tax;

(b) the cost of production per litre and the tax thereon and its sale price in the market; and

(c) the quantity exempted from tax during the said period and the basis on which the tax was exempted?]

पेट्रोलिअम, रसायन झौर उर्वरक मंत्री (श्री वोरेन्द्र पाटिल) : (क) से (ग) सूचना एक्त्र को जारहो है ग्रौर सभा पटल पर प्रस्तुत की जायेगो ।

†[THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) The information is being collected and will be laid on the Table of the House].

Control on Public Sector Units

1243. SHRI R. R. MORARKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the nature of supervision and control exercised by his Ministry on the working of public sector units under it;

(b) whether his Ministry gets monthly or quarterly performance reports from these units;

(c) whether it is the practice to prepare the budget for each of the

† [] English translation.